

F. No. J-11017/3/2022-Judicial  
Government of India  
Ministry of Law And Justice  
Department Of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 23<sup>rd</sup> February, 2022

**ORDER**

In continuation of this Department's earlier Order of even number dated 21.02.2022 regarding engagement of Advocates for various courts/tribunals at Delhi, the President is pleased to engage/up-grade following Advocates as Senior Panel Counsel for conducting Central Government litigation (except the taxation matters) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**High Court of Delhi**

**Senior Panel Counsel**

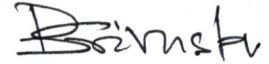
Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Syed Abdul Haseeb	C-103, Taj Enclave, Geeta Colony, Delhi-110031 Mob: 9811962385 Tel: 011-22029804 Email: syedahaseeb@gmail.com	D/989/2005
2.	Ms. Aakanksha Kaul	Tower 5, 601, Commonwealth Games Village, New Delhi-110092 Mob: 9818131566 Email: aakankshakaul154@gmail.com	D/1407/2011
3.	Adit Khorana	Tower 5, 601, Commonwealth Games Village, New Delhi-110092 Moba: 9999890679 Tel: 011-21211637 Email: Khorana.adil@gmail.com	D/2661/2015
4.	Sachin Datta	C-38, Neeti Bagh, New Delhi-110049 Tel: 011-26562451	--
<b>(Up-graded from Government Pleader to Senior Panel Counsel)</b>			
5.	Farman Ali	E-153, First Floor, Greater Kailash 2, Part 3, New Delhi Mob: 946944888 Email: 11farman11@gmail.com	



2. Consequent upon above up-gradation of Shri Farman Ali, Advocate his name occurring in earlier Order of even number dated 21.02.2022 in List 'B' at serial number 404, stands deleted.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. and No. 26(1)/99-Judl. both dated 24.09.1999 and both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(R. K. Srivastava)

Joint Secretary & Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Ld. Attorney General for India/PS to Ld. Solicitor General of India.
3. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi.
4. The Registrar, High Court of Delhi.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) for the information of all concerned.
9. Office/Spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel.011-23384945

Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)